

14-4-87

Hon. Ajay Johni — AM
Hon. G. S. Sharma — JM

Heard the learned counsel for the applicant. He should exhaust departmental remedies against the order which he complains not issued by the competent authority.

The application is not maintainable at this stage. The application is dismissed accordingly. A copy of the order be given to him.

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AM

SH

JM